

1989 को प्रकाशित करने वाली सां कां नि० सं० 818 (अ), दिनांक 6 सितम्बर, 1989. [पुस्तकालय में रखी गई। (i) और (ii) के लिए देखिए सं० एल० टी०-44/89]

- V. बीड़ी कर्मकार कल्याण निधि अधिनियम, 1976 की धारा 12 की उप-धारा (4) के अधीन बीड़ी कर्मकार कल्याण निधि (संशोधन) नियम, 1989 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सां कां नि० सं० 750, दिनांक 7 अक्टूबर, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गई। देखिए सं० एल० टी०-45/89]

Report (1988-89) of the National Institute of Health and Family Welfare, New Delhi and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILA-MANI ROURAY): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1988-89.

(ii) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-255/89 for (i) and (ii)]

Report and Accounts (1988-89) of various companies under the Companies Act, 1956.

SHRI M.S. GURUPADASWAMY: I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-209/89 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-210/89 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-205/89 for (a) and (b)]

(iv) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-211/89 for (a) and (b)]

(v) (a) Eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-213/89 for (a) and (b)]

(vi) (a) Eleventh Annual Report and